

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.15/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company		Shankar Sharma & Ors. -Versus- Astha Nursing Home Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHNOI, ADV. R-16 & 17

1. MR. ANIRUDDHA ROY, ADV.
2. MR. DIBANATH DEY, ADV.
3. MR. J. PATNAIK, PCS.

R-1 to 14.

1. SWAPNA CHOUBEY

2. SIDDHARTHA SHARMA

Respondents.

Adv. 2/11/17
2/11/17

2/11/2017

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 14, 16
and 17 are present.

List on 19/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)